The Bombay National Parks (Gujarat Repeal) Act, 2004

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PART - IV
Acts of the Gujarat Legislature and Ordinances promulgated and Regulations made by the Governor.

The following Act of the Gujarat Legislature, having been assented to by the Governor on the 28th May, 2004 is hereby published for general information.

S. S. PARMAR,
Secretary to the Government of Gujarat, Legislative and Parliamentary Affairs Department.

(First published, after having received the assent of the Governor in the "Gujarat Government Gazette", on the 28th May, 2004).

AN ACT
to repeal the Bombay National Parks Act, 1950 in its application to the State of Gujarat.

It is hereby enacted in the Fifty-fifth Year of the Republic of India as follows:-

1. This Act may be called the Bombay National Parks (Gujarat Repeal) Act, 2004. Short title.

2. The Bombay National Parks Act, 1950 in its application to the State of Gujarat is hereby repealed. Repeal.

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